

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 924**  
TO BE ANSWERED ON 08<sup>th</sup> December, 2023

**PENSION SCHEME FOR TEACHERS OF SAINIK SCHOOLS**

924. SHRI S. MUNISWAMY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware of the Pension Scheme lacunas faced by the old teachers of 33 Sainik schools along with the current system existing in these schools;
- (b) if so, the details thereof;
- (c) whether the Government proposes to look into these anomalies to help the deserving retired teachers of these schools; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (d): As per the scheme regarding sharing of responsibilities between Sainik School Society and State Governments, the responsibility to incur expenditure towards pension/terminal benefits rests with the State Government concerned. However, the expenditure towards additionality in pension on account of difference between 5<sup>th</sup> to 7<sup>th</sup> CPC recommendations is incurred by the Sainik School Society on a regular basis.

Some instances have come to notice regarding delay in payment of pension/terminal benefits to retired employees of Sainik Schools due to delay in release of funds by concerned State Government. In order to ensure timely release of Funds, Ministry of Defence has initiated the process of signing of Memorandum of Agreement (MoA) with the State Governments by clearly specifying the aforesaid responsibility of State Government. In this regard, MoAs have already been executed in respect of 24 Sainik Schools out of 33. Also, in cases of exigency, the Sainik Schools may utilize reserve fund, with prior approval of Sainik Schools Society, for payment of pension subject to recoupment on receipt of funds from State Government.

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